

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 5
(IB)-362(PB)/2020

IN THE MATTER OF:

AmitMarya And Ors.

Vs.

OrrisInfrastrcuture Pvt Ltd.

... Applicant/Petitioner

... Respondent

Order Under Section 7 of IBC, 2016

Order delivered on 30.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant
For the Respondent

: Mr.Pawan Kumar Ray, Mr.RitArora, Adv.
:

ORDER

List the matter on 14.02.2020.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)